

(75)

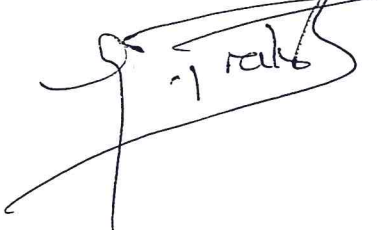
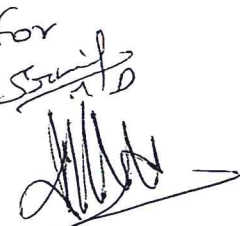
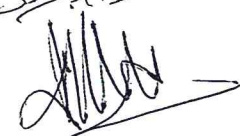
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017
NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD
NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	PRAKASH GOKLANEY	Counsel for Petitioner	
2	Vinod Kumar	Counsel for objector (NSDL)	for Stamp & D 
3.	K. MANIVANNAN	AR FOR OL	

ORDER

Counsel for petitioner present and prayed for time to file reply to the observations made by the Regional Director and the Official Liquidator. Counsel for Objector present. The order dated 2.11.2017 is extended till the next date of hearing. Time is extended at request. Put up on 07.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)